

an>

Title: Introduction of the Constitution (Amendment) Bill, 2015 (*Amendment of the Preamble, etc.*).

SHRI GOPAL SHETTY (MUMBAI NORTH): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. CHAIRPERSON: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI GOPAL SHETTY: I introduce the Bill.

---

HON. CHAIRPERSON: Item No. 39, Shri Sankar Prasad Datta – not present.

Item No. 40, Shri Sankar Prasad Datta – not present.

Item No. 41, Shri Sankar Prasad Datta – not present.